

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/167(KB)2023
IA(I.B.C)/413(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For the Financial Creditor

Mr. Shaunak Mitra, Adv.
Mr. Santosh Kr. Ray, Adv.
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskaan Saha, Adv.

For Mcleod Russel India Limited.

Mr. Joy Saha, Sr. Adv.
Mr. Ritoban Sarkar, Adv.
Ms. Pubali Sinha Chowdhury, Adv.
Ms. Mini Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post the matter for final arguments on **12.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**